# CENTRAL ADMINISTRATIVE TRIBUNAL, JABALPUR BENCH JABALPUR

# Civil Contempt Petition No.200/0071/2017

(in O.A. No.200/989/2015)

Jabalpur, this Wednesday, the 04<sup>th</sup> day of September, 2019

## HON'BLE SHRI NAVIN TANDON, ADMINISTRATIVE MEMBER HON'BLE SHRI RAMESH SINGH THAKUR, JUDICIAL MEMBER

- 1. Jogendra Singh Narang, S/o Late Sardar Dhiyan Narang, aged about 74 years, R/o B-20, Sanjay Nagar, Ranjhi, Jabalpur (M.P.)-482005
- 2. Ramsuhawan Tripathi, S/o Late Suraj Pal Tripathi, aged about 73 years, R/o H.No.986, Saket Extension Champa Nagar, Manegaon, Ranjhi Jabalpur (M.P.)-482005
- 3. Bashewar Dayal, S/o Late Anand Prakash Sharma, aged about 74 years, R/o 5 Raksha Karmchari Colony, Amedkar Ward Rajhi, Jabalpur, (M.P.) 482005
- 4. Ranabir Kumar Pal, S/o Late S.R.Pal, aged about 75 years, R/o Plot No. 46 Raksha Karmchari Colony, Amedkar Ward Rajhi, Jabalpur, (M.P.) 482005
- 5. Ranendra Nath Benarjee, S/o Late Nepal Chand Benarjee, aged about 72 years, R/o 35, Raksha Karmchari colony, Ambedkar Ward, Ranjhi, Jabalpur, (M.P.)-482005
- 6. Madho Das Mukhi, S/o Late Mohan Das Mukhi, aged about 74 years, R/o H.No.4 Raksha Karmchari Colony, Ambedkar Ward Ranjhi, Jabalpur, (M.P.) 482005
- 7. Joginder Singh Nandra, S/o Late Sardar Laxman Singh Nandra, aged about 82 years, R/o H.No. 1493, Near Post Office, Azad Nagar, Ranjhi, Jabalpur (M.P.) -482005
- 8. Satpal Singh Sandhu, S/o Late Jeewan Singh Sandhu, aged about 73 years, R/o 63, Raksha Karmchari Colony, Ambedkar Ward, Ranjhi, Jabalpur, (M.P.) 482005 Applicants

### (By Advocate – Shri Prahalad Choudhary)

#### Versus

- 1. Shri S.C. Bajpai, Chairman Ordinance Factory Board Ayudh Bhawan, 10-A Shaheed Khudiram Bose Road, Kolkata (W.B.) PIN 700001
- 2. Shri D.V. Sonpipare General Manager, Ordinance Factory Khamariya Jabalpur (M.P.) PIN
- 3. Shri A.K. Agrawal General Manager, Ordinance Factory Khamariya Jabalpur (M.P.) 482005
- 4. Shri S.K. Singh General Manager Gun Carriage Factory Jabalpur (M.P.) 482001
- 5. Shri D.V. Gondnal General ManagerOrdinance Factory Ambajhari (Maharastra) PIN Respondents

## ORDER (Oral)

#### By Navin Tandon, AM:-

Learned counsel for the petitioners prays to withdraw this Contempt Petition with liberty to file an execution application.

2. In view of it, the Contempt Petition is disposed of.

(Ramesh Singh Thakur) Judicial Member (Navin Tandon) Administrative Member

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